

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**---**  
**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

**11.11.2014**

**OA No. 291/00577/2014 with MA 291/00421/2014**

Mr. P.N. Jatti, Counsel for applicant

Heard the learned counsel for the applicant. He submits that he wants to withdraw the OA as well as MA with liberty to file fresh OA.

The OA as well as MA are dismissed as withdrawn ~~as~~ with liberty to file the fresh OA, if so advised.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*Abdul*